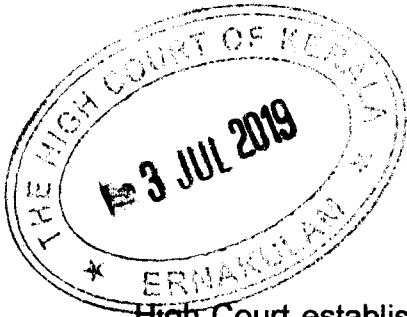


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The High Court of Kerala

Kochi - 682 031
Dated - 01.06.2019

Proceedings

High Court establishment- Re-allocation of work among the Public Relations Officer and Additional Public Relations Officer, High Court – orders issued.

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- Read:- 1. High Court proceedings of No.A5-24908/2011 dated 1.9.2011.
2. High Court proceedings of No.A5-24908/2011(2) dated 12.3.2012.
3. High Court Notification of even number and date.

Order No. A5-33183/2018

Pursuant to the High Court Notification read above, the duties & responsibilities assigned to the posts of Public Relations Officer and Additional Public Relations Officer, High Court are re-allocated as follows, with effect from 1.6.2019:

A. In addition to the duties and responsibilities assigned as per the High Court proceedings read (1) above, the Public Relations Officer of the High Court shall also deal with the following matters, namely,

1. Function also as the Public information Officer of the High Court under the Right to information Act, 2005,
2. Overall supervision of the Enquiry Counter,
3. Posting and retention of Personal Security Officers to the Honourable Judges,
4. Security arrangements at the residence of the Honourable Judges,
5. Matters relating to Service Associations in the High Court,
6. Matters relating to presentation of the awards instituted by the Honourable Judges for the children of the staff of the High Court.

B. In modification to the High Court proceedings read (1) & (2) above, The Additional Public Relations Officer of the High Court shall work under the immediate control of the Public Relations Officer and he will assist the Public Relations Officer in the discharge of all functions.

(p.t.o.)

All the staff in the PRO's section shall work under the immediate control of the Public Relations Officer, High Court. The High Court proceedings read (1) & (2) are modified to the above extent.

(By Order)


K. Haripal
Registrar General

To

The Officers concerned
The Director and Additional Director of the Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Finance Officer, High Court.
The Assistant Registrars and Chief Librarian, High Court
The Additional Public Relations Officer, High Court.
The Private Secretaries to Judges, High Court.
The Accounts Officer, High Court.
The Security Officer, High Court.
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court.
All Sections, High Court.
The Kerala Judicial Academy, Athani.
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court
The IT Section, High Court (**For Publishing in the High Court website**)
The Administrative Records Section, High Court
The File/Stock File.